

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:1246  
ANSWERED ON:12.12.2013  
FUNDS FOR DRINKING WATER SCHEMES  
Gandhi Shri Feroze Varun

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) the details of the funds allocated/ released under drinking water schemes during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has checked the utilisation of fund:
- (c) if so, the details of flaws/irregularities found therein during the said period, State/ UT-wise; and
- (d) the details of the drinking water projects under progress in various States and the time by which the said projects are likely to be completed?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE)IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

- (a) The details of funds allocated and released to States/UT's under National Rural Drinking Water Programme (NRDWP) during the last three years and current year is at Annexure I.
- (b)and (c) Rural drinking water supply is a State subject Government of India supplements the efforts of State Governments by providing technical and financial assistance .

There are Vigilance and Monitoring (V & M) Committees at State, District and Village Panchayat Levels in all States / UTs to monitor the implementation of Programmes and introduce greater transparency in the process. These Committees, inter-alia, include elected representatives at the Central , State , Panchayat level institutions and NGOs. The Members of Parliament of both Lok Sabha and Rajya Sabha have been assigned a Central role in the constitution of V & M Committees.

Various mechanisms have been put in place to ensure that the States are utilizing the funds released to them. The State Governments are required to prepare an Annual Action Plan to implement various components and activities of the NRDWP. They have to mark the targeted habitations and provide details of works, schemes and activities to be under taken in ensuing year in the on-line Integrated Management Information System (MS) of the Ministry. Coverage and progress data is also to be entered in the on-line MIS. 1A° formats have been developed for monitoring all aspects of implementation of the programme.

Further, Senior Officers/Area Officers/Technical Officers tour the States to assess the implementation of the Programme. The Ministry also conducts meetings of the Secretaries in charge of rural water supply, regional review meetings, video-conferencing, etc. through which implementation of NRDWP is monitored. The Ministry also utilizes the services of National Level Monitors (NLMs) empanelled by the Ministry of Rural Development for monitoring of implementation of the programme. The expenditures made under the programmes is also audited.

- (d) As reported by the States on the Online Integrated Management Information System (OIMIS) of this Ministry the schemes under progress under NRDWP in various States/UTs are at Annexure II. Drinking Water Supply in rural areas consist of single village schemes, multi-villages schemes. Many of the schemes being implemented includes large multi village piped water schemes which need more than one year for completion. Ministry has instructed the States to complete the schemes within the stipulated time and has instructed the States to give preference to complete those schemes which are ongoing for more than three years before taking up new schemes for implementation. Implementation of schemes under NRDWP is thus a dynamic process under which States takes up schemes during the year and complete the same in a phased manner.